

*Gen-Discuss; Res re. recommendations of Rly. Con. Comm.; Dem. for Grants (Rlys), 1992-93; and Suppl. Dem. for grants (Rlys.), 1991-92*

- (vi) **Need to formulate an integrated National Education Policy to check the deteriorating standard of higher education.**

[*Translation*]

SHRI RAM BADAN (Lalganj): Mr. Deputy Speaker, Sir, even after 42 years of independence, our present education system is still based on the colonial approach of the British Raj. For bringing about improvements in our education system Radhakrishnan Commission was appointed in 1949, Secondary Education Commission was appointed in 1958, Mudaliar Commission in 1960 and Sampoomanda Education Committee was appointed in 1962. Thereafter, All India Council of Secondary Education and Kothari Commission were constituted. All the Commissions submitted their reports but these were not implemented even after their consideration. There is a continuous deterioration in the standard of education in nearly 150 universities and 5500 colleges in the country.

Due to infiltration of politics in villages etc. 50% of the Students of higher classes have started active participation in politics. I would like to draw the attention of the Government towards the future of the students and would also like to emphasise that a comprehensive education policy be framed in the Country to enable our nation to acquire respectable and prestigious place in the world, as was announced by Late Prime Minister Shri Rajiv Gandhi while announcing the new Education Policy during his term of office. But the Government did not take proper steps to implement that policy.

- (vii) **Need for more Central funds to the State Government of Bihar for proper development of Buxar and Bhojpur districts**

SHRI TEJ NARAYAN SINGH(Buxar): Sir, Buxar and Arrah are very important places of Bihar State. Buxar is a district now and Arrah is famous as Bhojpur district. There are so many villages in both these districts, where the people have to cover a distance of 10 kms. on foot to reach a pucca road. If the District Planning Committee

formulates some scheme for constructing pucca roads, the scheme is left half way due to paucity of funds with the Government of Bihar. The youths of both the districts are preparing themselves for taking to extremism.

Therefore, I urge upon the Central Government to sanction an amount of Rs. 10 crore for providing roads and a building for primary school and irrigation facilities in Buxar and Bhojpur districts so that both these districts may get an opportunity for their development.

- (viii) **Need to give clearance to the proposal to State Government of Kerala regarding Patta rights to the farmers of that State.**

[*English*]

SHRI P.C. THOMAS(Muvattupuzha): Mr. Deputy Speaker, Sir, I wish to raise the following matter under Rule 377:

The issue of Patta to Kerala farmers is pending approval from Centre. I, therefore, request the Central Government to give final sanction to it immediately. This will save thousands of small farmers.

14.59 hrs.

RAILWAY BUDGET 1992-93-GENERAL DISCUSSION-RESOLUTION RE-RECOMMENDATION RAILWAY CONVENTION COMMITTEE DEMAND FOR GRANTS-RAILWAY 1992-93; AND SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS) 1991-92-CONTD.

[*English*]

MR. DEPUTY SPEAKER: Before we take up item Nos. 12 to 15 in today's order paper I have to inform the House that some Members have desired that they may be allowed to move their cut motions to the Demands for Grants (Railways). Their request has been acceded to. Therefore, hon. Members present in the House, whose cut motions to the Demands for Grants have been circulated may, if they desire to move their cut motions, send slips to the table within 11